

**Format of Disclosure of Assets and Liabilities by
Hon'ble the Chief Justice and the Hon'ble Judges
of the High Court of Jammu and Kashmir
As on 26th July 2010**

- 1) Name : Gh. Hasnain Massodi
Designation : ADDL. JUDGE, HIGH COURT
Permanent Address: 102, Rose Enclave,
Sanat Nagar, Srinagar
- 2) Name of Spouse : Taseen Qadri
Occupation : Govt. Service
- 3) Name of Children
Daughter : Tamkeen Masoodi
Son : Yawar Ali
Whether Dependent: No

Items	Description	Particulars/ Value			Remarks
		(A) Self	(B) Spouse	(C) Dependents	
Landed property	Land measuring 12 kanals (1 ½ acres) comprising survey/khasra Nos.1498, 1499, 1500 min, 1504, 1505 at Estate Khrew District Pulwama.	By inheritance Rs.50.00 lacs	Nil	Nil	The asset represents approximate share in ancestral property, joint and un-partitioned between co-sharers
	Residential house and out house at Estate Khrew	By inheritance Rs.10.00 lacs			The asset represents approximate share in ancestral property, joint and un-partitioned between co-sharers
	Land measuring 2 kanal (10,880 Sq. Ft) comprising survey No.512/min, 513, khewat 8, at Sanat Nagar, Srinagar	Self Acquired Rs.50.00 lacs			Acquired in 1996

	Single storey residential house with attic and servants quarter on land shown at No.3	Self acquired Rs.25.00 lacs			Constructed in 1998-2001 after raising Housing Loan from J&K Bank
Securities and Investments	Saving Bank Account No.1163 List Insurance Money back Policy No.140568786 List Insurance pension plan Policy No.140950167 G.P.Fund Account No.710146135	Savings from salary Rs.2,10,689/- Six monthly premium paid out of salary Rs.2.00 lacs Yearly premium paid out of salary Rs.1.30 lacs Contribution from salary Rs.5.00 lacs approx.			J&K Bank High Court Srinagar Life Insurance Corporation of India Life Insurance Corporation of India General Provident Fund Deptt./ Organization
Other Assets/ Movables	Maruti Car 800 Registration No. JK02H- 6787 Ornaments and Jewellery House hold items like furniture, furnishings, TV, DVD, Refrigerator and other electronic gadgets	Rs.4.00 lacs	Rs.1.00 lac Rs.5.00 lacs		2004 model Gifts received from relatives at the time of marriage in 1980 and acquired/received thereafter, from time to time Acquired / purchased from time to time - savings from salary

Liabilities	Housing Loan Account No. 26550-17	Rs.9,14,160/ -			J&K Bank High Court, Srinagar
	Housing Loan Account No.26550-18	Rs.1210689/ -			J&K Bank High Court Srinagar